

Shri Sarangadhar Das: Am I to understand, Sir, then that such accounting was not called for?

Mr. Deputy-Speaker: That is, what he says.

Shri T. T. Krishnamachari: Precisely, Sir. The Government of India's part in this matter is strictly circumscribed. They have given no money and they cannot call for an account. If somebody gives money Government of India cannot call for an account. It is a matter to be dealt with by the authorities that have given the money.

Shri Nanadas: Who invited the French experts and what is the expenditure incurred on that account?

Shri T. T. Krishnamachari: I think my hon. friend is at a slight disadvantage here, because while the gentleman who tabled the question knows all about the facts, my friend wants to know information. It seems that it is a private firm that took up this matter, and the French expert or the so-called expert came at their invitation.

Shri Joachim Alva: May I know, Sir, whether Government has sought assistance from the foreign oil companies to give chances to our young men to test petrol contents found anywhere in India?

Mr. Deputy-Speaker: How does that arise out of this?

Shri Muniswamy: May I know whether it has been found out that extraction of petrol is possible from all kinds of coal, and may I also know whether any attempt was made to examine the coal available at Naiveli in South Arcot District, Madras State?

Shri T. T. Krishnamachari: The reply to the first part of the question is in the affirmative. In regard to the second part, we are not quite sure whether what you call brown coal can be exploited on a commercial basis at Naiveli. When that becomes a fact, the other things will follow.

Mr. Deputy-Speaker: Next question.

Shri Sarangadhar Das: One more question, Sir. May I know if Government are aware if any report was given by the party after making preliminary investigations?

Mr. Deputy-Speaker: To the Central Government?

Shri T. T. Krishnamachari: The file here would indicate that in the mass of correspondence relating to this particular matter there were reports and revised reports. All that I can say is that nothing has come out of it all.

GOVERNMENT ACCOMMODATION

*1352. **Shri Heda:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether Government aim to house every Government servant; and

(b) if so, how and by what period?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) and (b). All Government servants may not necessarily want accommodation owned by Government. Having regard to this and within the resources available, Government aim at providing as large a proportion of them as practicable, with such accommodation.

Shri Heda: May I know whether the Government's housing programme is keeping pace with the increasing number of the servants?

Sardar Swaran Singh: I am afraid not, Sir.

Shri Heda: If so, how do Government hope that at one stage or other they would be able to accommodate all those who want accommodation?

Sardar Swaran Singh: We are passing through the period of planning and our resources have to be spent elsewhere. So, I am afraid Government servants will have to wait a little more till the Government's aim is realised by way of providing accommodation.

Shrimati Renu Chakravartty: Since we are in an age of planning what is the plan—the number of Government servants who will be given houses this year, next year and until the end of the Plan period?

Sardar Swaran Singh: What is the question, Sir?

Mr. Deputy-Speaker: Has any plan been evolved?

Shrimati Renu Chakravartty: I will make that question even more specific, and confine it to Delhi State. Give us the plan whereby you are moving.

Sardar Swaran Singh: I have not got the figures for the Plan period, but the construction programme for Delhi during the current year is under three categories, and I lay a statement of these figures on the Table of the House because the statement is a pretty long one.

STATEMENT

Type	No.	Estimated cost
<i>For Officers drawing Rs. 500 P.M. and above.</i>		
'A' and 'B' type flats for officers drawing Rs. 1,600/- p.m. and above	20	Rs. 10,39,400
C. II type flats for officers drawing Rs. 1,000/- to Rs. 1,599/- p.m.	148	69,13,000
Junior Officers flats for officers drawing Rs. 500/- to Rs. 749/- p.m.	52	11,52,600
<i>For clerks</i>		
Vinay Nagar type	548	45,52,400
<i>For others</i>		
Class IV staff quarters	400	12,57,500
Work-charged staff quarters	100	3,14,400

Shrimati Renu Chakravartty: May I know whether the Plan, as it was visualised for the last two years, has been fulfilled, or does it still remain to be fulfilled?

Sardar Swaran Singh: I think the hon. lady Member has not acquainted herself fully with the provisions of the Plan regarding housing so far as Government servants are concerned. This construction programme is independent of the Five Year Plan. There is a block grant for construction. In the Plan period there is provision for industrial housing, but not for Government servants as such.

(Shri Meghnad. Saha went to the Deputy-Speaker)

Mr. Deputy-Speaker: Hon. Members shall not come hereafter to me here. They come at odd hours. They come even when questions are going, and if I refuse the hon. Member misunderstands, I have not been able to follow any question. Hereafter I request no hon. Member should come to my seat. They will kindly send a chit, and not otherwise come and interrupt the proceedings like this.

Shri Bogawat: Is the Government going to consider the question of the 7,000 outhouses which are not occupied by Government servants but some other persons since 1947?

Sardar Swaran Singh: Sir, I have not fully understood the import of the question. If the reference by the hon. Member is to the servants' quarters, some of them are occupied by servants of the Government servants; and efforts are always being made to get such of them vacated as are not in their occupation or occupied by unauthorised persons. Effort is made to allot them to others.

EVACUEES' MILLS AND FACTORIES IN SIND (PAKISTAN)

*1353. **Shri Gidwani:** Will the Minister of Rehabilitation be pleased to state whether the attention of Government has been drawn to a P.T.I. message from Karachi dated